

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF MCPL PRIVATE LIMITED

1.	NAME OF THE CORPORATE DEBTOR	MCPL PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	15-03-1994
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	REGISTRAR OF COMPANIES, GOA
4.	CORPORATE IDENTITY NUMBER	U24246GA1994PTC001542
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF THE CORPORATE DEBTOR	CMM Building, Rua De Ourem, Panaji, Goa 403001 INDIA Plant Address: CMM Factory, Nirankal Road, Ponda, Goa, 403401
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	05/01/2021
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	08/01/2021 (Order passed on 05/01/2021 and received on 08/01/2021)
8.	NAME AND REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS LIQUIDATOR	Rakesh Kumar Tulsyan IBBI/IPA-001/IP/P-01144/2018-19/11970
9.	ADDRESS AND EMAIL ID OF THE LIQUIDATOR AS REGISTERED WITH THE BOARD	B-4, Vinay Tower, Kranti Nagar, Lokhandwala, Kandivali East, Mumbai 400101 tulsyanrk@gmail.com
10.	ADDRESS AND EMAIL ID TO BE USED FOR CORRESPONDENCE WITH THE LIQUIDATOR	B-4, Vinay Tower, Kranti Nagar, Lokhandwala, Kandivali East, Mumbai 400101 Email: ld.mcplprivatelimited@gmail.com (M) 9969410171
11.	LAST DATE FOR SUBMISSION OF CLAIMS	07 February 2021

Notice is hereby given that the Hon'ble National Company Law Tribunal, Mumbai Bench, has ordered the commencement of liquidation of the **MCPL Private Limited** on **05th January 2021**. The said order received by the Liquidator on **08th January 2021**.

The stakeholders of **MCPL Private Limited** are hereby called upon to submit a proof of their claims, on or before **07th February 2021**, to the liquidator at the address mentioned against **item 10**.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. The proof of claims is to be submitted by way of the following forms along with Affidavit:

Form C- For Operational Creditors Except Workmen and Employees, Form D – Financial Creditors, Form E- For Workman or Employee, Form F-For Authorised Representative of Workmen or Employees, Form G- For Any Other Stakeholder. Forms can be downloaded from <https://ibbi.gov.in/home/downloads>

Submission of false or misleading proofs of claim shall attract penalties.

Date: **09 January 2021**
Place: **Mumbai**




Rakesh Kumar Tulsyan
Liquidator for MCPL Private Limited
(IBBI/IPA-001/IP-P01144/2018-19/11970)